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11.08 hrs.

OBSERVATION BY SPEAKER

RE: Business of the House

Title: Observation regarding Business of the House.

MR. SPEAKER: Hon. Members, the Question Hour has been suspended. As you know, a Short Notice Question is also listed in today's Agenda. The Short Notice Question may be postponed to a later date to be fixed in consultation with the concerned Minister.

We may now take up the consideration and passing of the Constitution 94th Amendment Bill and the Constitution 99th Amendment Bill listed at Serial Nos. 10 and 11 of today's order paper. If the House agrees, we may complete the discussion on both the Bills by 12.30 p.m., before lunch. Since only 45 minutes will be available for discussion on each Bill, I would request the hon. Members to be very brief in their speeches.

As per the decision taken at the meeting of the Business Advisory Committee yesterday, the voting on these two Bills may be taken up, one after another, at 12.30 p.m.

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes.

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...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I have given notice of Adjournment Motion. I may be allowed to speak.
...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, Kunwar Akhilesh Singh may be heard for two minutes. This is my request to you. ...(Interruptions)